

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**39. CA/331/2022 In CP/404(MB)2021**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2024**

**NAME OF THE PARTIES: - D - Vois Communications Private Limited**  
**V/s**  
**D -Vois N Ssv Broadband Private Limited**

**Section: 241(1) Sec. 242(4) of the Companies Act, 2013**

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**ORDER**

**CA/331/2022**: - Sr. Adv. Mr. Gaurav Joshi a/w Adv. Arnav Mohanty and Adv. Taha Mirza appeared for the Applicant. Adv. Inayat Ali Qureshi appeared for the Respondent No.6. List this matter on **07.05.2024 at 12:30 PM.**

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**